

DIVISION BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/15(KB)2024
IN
C.A.(CAA)/203(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	BENGAL CEMENT COMPANY LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance VC and Physical (Hybrid) Mode

Mr. Hansraj Jaria, PCS.

] For the Petitioner Companies

ORDER

1. Ld. Counsel for the petitioner present.
2. Pleadings are complete.
3. Post this matter for arguments on **22.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**